NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES:

M/s. Woodward Impex Pvt. Ltd.

V/s.

M/s. The Podar Mills Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

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Order CP No. 42/397-398/CLB/MB/MAH/2012

The Counsel appearing on behalf of R1 filed rejoinder to the reply filed by R2, R5, R6 & R7 in CA No.97/2015.

List this matter for hearing on 4.1.2017.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)